

23

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP(HCW) No.68/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/360/2016
NAME OF THE COMPANY	Sai Balaji Sponge Iron India Limited
NAME OF THE PETITIONER(S)	Magnifico Minerals Private Limited
NAME OF THE RESPONDENT(S)	Sai Balaji Sponge Iron India Limited
UNDER SECTION	433 of 1956

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. SATISH KUMAR	RESOLUTIONAL SKUMARAS PROFESSOR	YU1100.COM 9618370999	B.V. [Signature]

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard. Shri B.V.Satish Kumar, Learned R.P. for Petitioner.

Counsel sought time for 15 days, case is posted to 14.12.2017.

  
**Member (T)**

pc

  
**Member (J)**